•f[THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) The experimental television set by a Delhi radio engineer is based on a known circuit, "he portion developed so far is only an oscilloscope which can display the wave form of modulated radio frequency signal. The video signal cannot, however, be oised to display a picture on the tube and considerable development is required before proper display of TV signals as pictures on the tube can be expected.

(b) No, Sir. The set has not been fully developed so far.]

सरकार को दिये गये माल के मूल्य के भुगतान में देरी होने के सम्बन्ध में दिल्ली चैम्बर ऑफ़ कौमर्स की शिकायत

६. श्री नवाब सिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली चैम्बर ऑफ़ कौमर्स ने सरकार से इस बारे में शिकायत की है कि ठेकों की शर्तों के अनुसार सरकार को दिये गये माल के मूल्य के भुगतान में देरी हुई है ; और

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

^[COMPLAINT FROM THE DELHICHAMBER OF COMMERCE REGARDINGDELAY IN PAYMENTS FOR GOODSSUPPLIED TO GOVERNMENT

6. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that the Delhi Chamber of Commerce has complained to Government against delays in payments for goods supplied to Government according to the terms of the contracts; and

(b) if so, what action Government have taken in the matter?]

निर्माण, आवास और संभरण मंत्री (श्री के० सी० रेड्डी): (क) जी हां। पंजाब और दिल्ली चैम्बर आफ़ कौमर्स से एक प्रतिनिधान प्राप्त हुआ था ।

(ख) चैम्बर की इच्छानुसार, इंडियन ट्रेड जरनल में एक पूर्ण सूची प्रकाशित की जा चुकी है, जिसमें मूल्य के भुगतान करने में देरी के मुख्य कारण बतलाये गये हैं । इन कारणों के लिये माल देने के ठेके की शर्तों के अनुसार स्वयं ठेकेदार ही जिम्मेदार हैं ।

•(•[THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY) : (a) Yes, a representation was received from the Delhi Chamber of Commerce.

(b) As desired by the Chamber, an exhaustive list enumerating the main reasons attributable to contractors themselves for delays in payment, where stores have been supplied according to the terms of contract, has been published in the Indian Trade Journal.]

निरस्त्रीकरण के बारे में भारत का संशोधित मसौदा

७. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत ने संयुक्त राष्ट्र की राजनीतिक समिति के सम्मुख निरस्त्रीकरण का कोई संशोधित मसौदा प्रस्तुत किया है ; यदि हां, तो उसका विवरण क्या है, और

(ख) उसके सम्बन्ध में क्या कार्यवाही हुई है या होने की सम्भावना है ?

[INDIA S REVISED DRAFT PROPOSALS ON DISARMAMENT

7. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether India has submitted any revised draft proposals on disarmament to the Political Committee

f[ ] English translation.